

[English]

KUMARI MAMTA BANERJEE (Jadavpur): What about ex-servicemen?

[Translation]

MR. SPEAKER: Please give in writing. I will see.

SHRI DHARAM PAL SINGH MALIK (Sonepat): I have a privilege motion.

MR. SPEAKER: When you give it to me, only then I will see it.

12.36 hrs.

PAPERS LAID ON THE TABLE

[English]

Detailed Demands for Grants of the Ministry of External Affairs for 1989-90

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): On behalf of Shri K. Natwar Singh, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs for 1989-90.

[Placed in Library. See No. LT-7459/89.]

Rice Milling Industry (Regulation and Licensing) Second Amendment Rules, 1988.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGADISH TYTLER): I beg to lay on the Table a copy of the Rice Milling Industry (Regulation and Licensing) Second Amendment Rules, 1988 (Hindi and English version) published

in Notification NO. G.S.R. 1210 (E) in Gazette of India dated the 27th December, 1988, under sub-section (4) of section 22 of the Rice Milling Industry (Regularisation) Act, 1958.

[Placed in library. See No. LT-7460/89]

Annual Accounts of the University of Delhi for 1987-88 and a statement showing reasons for delay in laying it on the table; Annual Accounts of the Regional Engineering College, Durgapur; Sardar Vallabhbhai Regional College of Engineering and Technology, Surat; Regional Institute of Technology, Jamshedpur for 1987-88, etc.-etc.,

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGADISH TYTLER). Sir, on behalf of Shri L.P. Shahi, I beg to lay on the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, Delhi, for the year 1987-88 together with Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7461/89]
- (3) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1987-88 together with Audit Report thereon. [Placed in Library See No. LT-7462/89]
- (4) A copy of the Annual Accounts (Hindi and English versions) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat. for the year. 1987-88

- together with Audit Report thereon. [Placed in Library. See No. LT-7463/89]
- (5) A copy of the Annual Accounts (Hindi and English versions) of the Regional Institute of Technology, Jamshedpur, for the year 1987-88 together with Audit Report thereon. [Placed in Library. See No. LT-7464/89]
- (6) A copy of the Annual Accounts (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1987-88 together with Audit Report thereon. [Placed in Library. See No. LT-7465/89]
- (7) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Calicut, for the year 1987-88 together with Audit Report thereon. [Placed in Library See No. LT-7466/89]
- (8) A copy of the Annual Accounts (Hindi and English versions) of the Karnataka Regional Engineering College, Surathkal, for the year 1987-88 together with Audit Report thereon. [Placed in Library, See No. LT-7467/89]
- (9) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1987-88 together with Audit Report thereon.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library See No. LT-7468/89]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Bopmbay, for the year 1987-88. [Placed in Library See No. LT-7469/89]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Indian Institute of Technology Kharagpur, for the year 1987-88. [Placed in Library See No. LT-7470/89]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Delhi, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Delhi, for the year 1987-88. [Placed in Library See No. LT-7471/89]
- (14)(i) A copy of the Annual Report and English versions) of the Indian Institute of Technology, Madras, for the year 1987-88.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Madras, for the year, 1987-88. [Placed in Library See No. LT-7472/89]

(15) A copy of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Institutes of Technology Act, 1961:-

(i) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 1987-88 together with Audit Report thereon. [Placed in Library See No. LT-7473/89]

(ii) Annual Accounts of the Indian Institute of technology, Kharagpur, for the year 1987-88 together with Audit Report thereon. [Placed in Library See No. LT-7474/89]

(iii) Annual Accounts of the Indian Institute of Technology, Delhi, for the year 1987-88, together with Audit Report thereon. [Placed in Library See No. LT-7475/89]

(iv) Annual Accounts of the Indian Institute of Technology, Madras, for the year 1987-88 together with Audit Report thereon. [Placed in Library See No. LT-7476/89]

(v) Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 1987-88 together with Audit Report thereon. [Placed in Library See No. LT-7477/89]

(16) A statement (Hindi and English versions) showing reasons for delay in laying the

papers mentioned at (11) to (15) above. [Placed in Library See No. LT-7469/89]

17(i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Public Library, Delhi, for the year 1987-88.

(18) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above. [Placed in Library See No. LT-7478/89]

(19) A statement (Hindi and English versions) explaining reasons for not laying the Annual Reports of Regional Engineering Colleges, situated at Calicut, Durgapur, Silchar, Surathkal, Jaipur, and Hamirpur and Audited Accounts of the Regional Engineering Colleges situated at Allahabad, Srinagar, Surat, Calicut, Jamshedpur, Durgapur, Silchar, Tiruchirapalli, Surathkal, Jaipur and Hamirpur, for the year 1987-88 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library See No. LT-7479/89].

Fertilizer (Movement Control) (Amendment) Order, 1988

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): I beg to lay on the Table

a copy of the Fertiliser (Movement Control) (Amendment) Order, 1988 (Hindi and English versions) published in Notification No. S.O. 1162(E) in Gazette of India dated the 12th December, 1988 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in library. See No. LT-7480/89]

Review on the working of and Annual Report of Karnataka Agro Industries Corporation Ltd. for 1986-87, Statement showing reasons for delay in laying the papers; Annual Report and Review on the working of National Oilseeds and Vegetable Oils Development Board for 1987-88.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): I beg to lay on the Table:

(1) A copy of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Karnataka Agro Industries Corporation Limited Bangalore, for the year 1986-87.

(ii) Annual Report of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1986-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT-7481/89].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Oilseeds and Vegetable Oils Development Board for the year 1987-88 along with Audited Accounts under sub-section (4) of section 16 and sub-section (4) of section 14 of the National Oilseeds and Vegetable Oils Development Board, Act, 1983.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Oilseeds and Vegetable Oils Development Board for the year 1987-88.

[Placed in library See No. LT-7482/89]

Notifications under Major Port Trusts Act, 1963 and Annual Report of and Review on the working of Madras port Trust for 1987, 88 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-

(i) G. S. R. 1037 (E) published in Gazette of India dated the 27th October, 1988 approving the Cochin Port Trust (Handling of Freight Containers carrying Dangerous/Hazardous Cargo) Regulations, 1987.

(ii) G. S. R. 2(E) published in Gazette of India dated the 3rd January, 1989 approving modified the Kandla Port Trust (Licensing of Stevedores) Regulations, 1988.

(iii) G. S. R. 14(E) published in Gazette of India dated the 9th January, 1989 approving the Madras Port Trust (Handling of Freight Containers containing Dangerous/Hazardous Cargo) Regulations, 1987.

(iv) G. S. R. 40(E) published in Gazette of India dated the 19th January, 1989 approving the Bombay Port Trust (Distraint or Arrest and Sale of Vessels) Regulations, 1988. [Placed in library See No. LT-7483/89]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Madras Port Trust for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) of the Madras Port Trust for the year 1987-88.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in library. See No. LT-7484/89]

(4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Kandla Port

Trust for the year 1987-88 together with Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Accounts of the Kandla Port Trust for the year 1987-88.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in library. See No. LT-7485/89].

12:38 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Direct Tax Laws (Amendment) Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 23rd February, 1989, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill”.